NOTICE

In continuation of the Notification dated 25.04.2023 and notice dated 29.04.2023 regarding Summer Vacation 2023, it is hereby notified for the information of Advocates and Parties in person that the **Hon'ble Ms. Justice Gauri Godse** has issued the following directions :-

1. The Bench will preside over on 15th May 2023 to 19th May 2023 at 10.30 a.m.
2. Advocates and parties appearing in person are directed to submit the praecipe for urgent circulation before **12.30 p.m.** on the previous working day. No mentioning will be permitted.
3. Advocates and parties appearing in person to submit praecipe for urgent circulation with Court Sheristedar/Court Associate by stating required details as follows.

INSTRUCTIONS FOR FILING CIRCULATION NOTE/PRAECIPE

Praecipe must contain following details:

(i) Date of filing the main case and Interim Application/Civil Application (For grant of interim relief).

(ii) Date of impugned order.

(iii) Details of urgency for the interim relief claimed to be stated in maximum four lines.

(iv) Praecipe shall state whether circulation was sought for during vacation on earlier date.

(v) Next date in execution proceedings if stay on execution is sought for.

(vi) Next date in the Trial Court or Appellate Court, if stay of further proceedings is prayed by way of interim relief.

(vii) Stage of main case, admitted or pre-admission.

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(viii) Praecipes/circulations without aforesaid details will be rejected.

(ix) Mentioning of matters in the Court is strictly not allowed.

Date : 10th May 2023

By Order

Sd/-

(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-

(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay